

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
~~PRESENT: HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)~~

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No. 05/230/HDB/2018
NAME OF THE COMPANY	EDEL Commodities Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
RAVINDRA ANKAM	Advocate	Ravi Ankam raviankam123@gmail.com	Ans.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Anil Kumar	Company L.	9440569156.	M. Anil

ORDER

Heard Mr. Ravindra Ankam, Learned Counsel for the Petitioner and Mr. M. Anil Kumar, Learned Counsel for the Respondent (Official Liquidator) .At their request case is posted on 1.03.2018


MEMBER (Judl)